

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JODHPUR BENCH, JODHPUR.

* * *

Date of Decision: 14.8.96

OA 268/96

Bahadurmali

... Applicant

Versus

Union of India and others

... Respondents

CORAM:Rs

HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

HON'BLE MR. S.P. BISWAS, ADMINISTRATIVE MEMBER

For the Applicant

... Mr. Y.K. Sharma

For the Respondents

... —

O R D E R

REPER HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

Applicant, Bahadurmali, in this application u/s 19 of the Administrative Tribunals Act, 1985, has claimed a direction to the respondents to assign seniority to him over and above persons who entered the Railway service much later than him.

2. The applicant entered the service of the Railways as a Safaiwala. He was promoted to the posts of Skilled Fitter, Highly Skilled Fitter Grade-II and thereafter to the post of Highly Skilled Fitter Grade-I. However, when the seniority of Highly Skilled Fitter Grade-I, scale Rs.1320-2040 (RPS), was issued on 12.8.94, the applicant was shown at Sl.No.239, whereas incumbents who had entered the Railway service much later were assigned higher seniority. The applicant has made a representation, at Ann.A-1, dated 8.5.95, and the learned counsel for the applicant states that this representation should be disposed of.

3. We, therefore, dispose of this OA, at the stage of admission, with a direction to respondent No.3 i.e. the Divisional Personnel Officer, Northern Railway, Bikaner, to decide the representation of the applicant dated 8.5.95, at Ann.A-1, on merits through a detailed speaking order within a period of three months of the receipt of a copy of this order. A copy of the OA and the annexures thereto shall be sent to respondent No.3 alongwith a copy of this order. If the applicant is aggrieved by the decision taken on his representation, he may file a fresh OA.

(S.P.BISWAS)

ADMINISTRATIVE MEMBER

Gopalk
(GOPAL KRISHNA)

VICE CHAIRMAN